

(c) It is not possible to set any time limit in this regard.

#### **Pesticides Threat to Environment**

218. SHRI MOOLCHAND DAGA : Will the PRIME MINISTER be pleased to state :

(a) whether his attention has been drawn to news item entitled 'Pesticides Threat to Environment' appearing in *Hindustan Times* dated 23 November, 1984;

(b) if so, the action taken by his Ministry to regulate use of pesticides to safeguard their use by the public;

(c) whether his Ministry has taken up cases with other Ministries to take steps to avoid pollution; and

(d) if so, the Ministries with whom such cases have been taken up in the past and the issue under reference ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIRSEN) : (a) Yes, Sir.

(b) (i) Under the Insecticide Act (1968) an Interministerial Committee has been set up by the Ministry of Agriculture to regulate the use of hazardous insecticides in the country.

(ii) The Indian council of Medical Research has also set up a Committee on Health effects of Pesticides to safeguard the health of the people.

(iii) Research is being promoted by different scientific organisations to use bio-indicators for monitoring pollution of pesticides, develop integrated pest management system for major pests of crops, use of bio-degradable pesticides particularly from plant sources and monitor the pollution due to pesticides in the environment.

(c) Yes, Sir.

(d) Issues relating to environmental implications of policies on import, manufacture and uses of pesticides were taken up with concerned Ministries, namely, Ministries of Agriculture, Health, Chemicals and Fertilizers and Industry.

#### **Coal Based Thermal Generation**

219. SHRI MOOLCHAND DAGA: Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that all the developed countries barring France were going back to coal based thermal generation;

(b) whether in the light of the above, as also the fact that Government have already suffered heavy losses by putting up Kota Atomic Plant, Government propose to stick to their proposed programme of 10,000 MW nuclear power to be arranged by 2000 A.D.; and

(c) whether it is a fact that the Atomic Energy Commission has already asked the Industry Department to clear the entire programme in one go so that the manufacturing of components required for the above programme is not delayed ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) No, Sir.

(b) In view of the satisfactory performance of four of the five operational nuclear power units and the achievement of self-reliance in all aspects of the nuclear fuel cycle, it is proposed to increase the installed